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Title: Presentation of the 24<sup>th</sup> Report of the Committee on Petitions on the Action Taken by the Government on the Recommendations of the Committee on Petitions made in their Fourteenth Report (15<sup>th</sup> Lok Sabha) on the representation received from Shri H. Mahadevan, Deputy General Secretary, All India Trade Union Congress (AITUC) and forwarded by Shri Gurudas Das Gupta, MP, Lok Sabha regarding Default in the contribution to the Provident Fund by the Employers.

SHRI ANANT GANGARAM GEETE (RAIGAD): Madam, I beg to present the Twenty-fourth Report (Hindi and English versions) of the Committee on Petitions on the Action Taken by the Government on the Recommendations of the Committee on Petitions made in their Fourteenth Report (15<sup>th</sup> Lok Sabha) on the representation received from Shri H. Mahadevan, Deputy General Secretary, All India Trade Union Congress (AITUC) and forwarded by Shri Gurudas Das Gupta, MP, Lok Sabha regarding Default in the contribution to the Provident Fund by the Employers.

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